

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP/17(CHE)2022  
Name of Petitioner : Tamilnadu Industrial Investment Corporation Ltd  
& Vs  
Name of Respondent : Sleek Textiles Industries Ltd  
Section : Sec 241-242 of CA, 2013

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**ORDER**

Present: Mr. Sandeep Kumar Ambalavanan, Ld. Counsel for Petitioner.  
Mr. A.G.Sathyarayanan, Ld. Counsel for R2.

At request, list the CP along with MA/56/2021 on **22.08.2024, date already  
fixed in MA/56/2021.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**